

## SHORT TERM MEASURES :

- (i) A 40 MGD water treatment plant at Nangloi is under construction. The work is likely to be completed shortly.
- (ii) Tenders have been reinvited for the construction of 20 MGD water treatment plant at Bawana.
- (iii) Two Ranney wells have been commissioned to augment water supply and the 3rd one is under flushing and trial run.

## LONG TERM MEASURES :

An agreement has been signed between the Chief Ministers of the five riparian States, including Delhi, on 12.5.94 to share water from the river Yamuna. According to this agreement, Delhi will get 0.724 BCM (Consumptive) or 2000 cusecs of raw water on completion of Renuka, Lakhawar Vyasi and Kishau Dams on the river Yamuna.

- (b) No, Sir.
- (c) Does not arise.

[English]

**Talcher Thermal Power Project**

5187. SHRI DEVI BUX SINGH: Will the PRIME MINISTER be pleased to state :

(a) whether the Government have decided to take over the Talcher Thermal Power Station; and

(b) if so, the time by which the final decision is likely to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) National Thermal Power Corporation (NTPC) has already acquired Talcher Thermal Power Station with a capacity of 460 MW from the Government of Orissa with effect from 3rd June, 1995.

**Metalization of Roads**

5188. DR. ARUN KUMAR SARMA :  
SHRI ILIYAS AZMI :  
SHRI RAJESH RANJAN *Alias* PAPPU  
YADAV :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the State-wise and year-wise allocation made for roads during the last three years;

(b) the number of villages in Uttar Pradesh have been connected with roads so far; and

(c) the number of villages are yet to be connected by roads in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) :

(a) Statement showing Plan outlay on roads and bridges (State Sector) is attached.

(b) and (c) The information is furnished in a Statement II attached.

**STATEMENT-I***Outlay on Roads & Bridges (State Sector)*

(Rs. Lakhs)

	1993-94 Outlay	1994-95 Outlay	1995-96 Outlay	
	1	2	3	4
<b>States</b>				
1. Andhra Pradesh	10424	8546	9096	
2. Arunachal Pradesh	7757	0254	9431	
3. Assam	5200	6200	10103	
4. Bihar	24481	24481	17728	
5. Goa	1460	1500	1750	
6. Gujarat	7000	8417	10117	
7. Haryana	2112	2258	2500	
8. Himachal Pradesh	5400	6485	7065	
9. Jammu & Kashmir	5740	6518	6581	
10. Karnataka	5750	15050	12384	
11. Kerala	5720	7000	9450	
12. Madhya Pradesh	7300	7300	6276	
13. Maharashtra	15292	22795	42655	
14. Manipur	2855	2712	4125	
15. Meghalaya	5260	5300	6800	
16. Mizoram	2175	2175	2200	
17. Nagaland	2260	2410	2710	
18. Orissa	14380	18945	15183	
19. Punjab	2500	2683	4710	
20. Rajasthan	8100	13700	22000	
21. Sikkim	1600	1440	1656	
22. Tamil Nadu	11000	12327	15620	
23. Tripura	1950	2034	2925	
24. Uttar Pradesh	37141	39900	43800	
25. West Bengal	3042	5928	11520	
<b>Total (States)</b>	<b>200699</b>	<b>234358</b>	<b>278487</b>	

	1	2	3	4
<b>Union Territories</b>				
26. A&N Islands		1410	1482	1883
27. Chandigarh		40	45	45
28. D&N Haveli		200	295	368
29. Daman & Diu		189	213	254

	1	2	3	4
30. Delhi		12445	13950	16675
31. Lakshadweep		70	75	82
32. Pondicherry		506	650	950
Total (UTs)		14860	16710	20257
Total (States & UTs)		215559	251068	298744

**STATEMENT-II**

*Village Connectivity Under MNP Roads in the State of Uttar Pradesh (As on 31.3.1995)*

Category with population	Total No. of villages (1981 census)	Villages connected upto 31.3.92	1992-93 achievement	1993-94 achievement	1994-95 likely achievement	1995-96 target	No. of villages estimated to be connected by the end of 1995-96	Balance to be connected —
1500 & above	15574	13450	79	81	50	93	13753	1821
1000-1500	13737	7513	109	87	175	200	8084	5653
Below 1000	83255	31661	224	601	370	207	33063	50192
Total	112566	52624	412	769	595	500	54900	57666

**LPG Bottling Plant**

5189. SHRI UTTAMSINGH PAWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a LPG gas bottling plant in Jalna District of Maharashtra;

(b) if so, the details thereof, and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):  
(a) and (b) At present there is no proposal for setting up of LPG bottling plant in Jalna District of Maharashtra.

(c) Bottling plants are set up on the basis of techno-economic feasibility after taking into consideration the demand potential of packed LPG in the nearby consumption zones. Bottling plants are planned based on the surplus/deficit bottling capacities in demand centres/States. The transportation cost economics is also

considered for locating bottling plants. Plants existing and planned by Industry will have adequate capacity to meet the requirement of Jalna and other demand centres of Maharashtra.

[Translation]

**Overseas Development Authority**

5190. SHRI NAMDEO DIWATHE : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government have received any proposal from the Government of Maharashtra for the sanction of the funds by the Overseas Development Authority for slums, roads housing for the poor and to upgrade the drainage facilities;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTRY